

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Due to the demise of Sh. Dayal Singh S/o Sh. Shiv Singh, Judicial Assistant, (E.C. - 50020) on 10.12.2021, his name is hereby struck off from the pay roll/strength of this office w.e.f. 11.12.2021 (F/N) in terms of CCS Pension Rules, General Conditions, Point-5 (2).

GIRISH  
KATHPALIA

Digitally signed by GIRISH  
KATHPALIA  
Date: 2022.02.07 16:03:36 +05'30'

(GIRISH KATHPALIA)  
Principal District & Sessions Judge (HQs): Delhi

No. 6877-6917 /Admn-II/PF-JA/2022

Dated Delhi the 07 FEB 2022

Copy forwarded for information and necessary action to:-

1. O/o all the Ld. Principal District & Sessions Judge, Delhi/New Delhi.
2. The DDO, Accounts Branch, New Delhi District, PHC, New Delhi.
3. The Leave Sanctioning Authority, New Delhi District, PHC, New Delhi.
4. All the PRO/APRO, Delhi/New Delhi.
5. The concerned Pay and Accounts Office through the concerned Accounts Branch.
6. Dealing Assistants, Accounts Branch (PBR + SBR + Medical Seat + Pension Cell + Leave Seat), New Delhi District, Patiala House Courts, New Delhi.
7. Dealing Assistants - Recruitment Cell, ACR Cell, Biometric Seat, Seniority & Promotion Seat (JA), Transfer & Posting Seat, Admn. II, Tis Hazari Courts, Delhi.
8. Dealing Assistants - Vigilance Branch, General Branch, Library Branch, Computer Branch, Central & New Delhi District, Delhi/New Delhi.
9. The Web-Site Committee, Tis Hazari Courts, Delhi.
10. Hindi Section, Tis Hazari Courts, Delhi.
11. Layers Seat, Tis Hazari Courts, Delhi.
12. Ms. Parvati Devi, W/o Late Dayal Singh, R/o Qtr. No. Z-560, Type-II, Timar Pur, Delhi-110054.

*Balbir Singh*  
07/2/22

(BALBIR SINGH SHALAR)  
Administrative Officer (Judicial)  
O/o Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi.